

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

NOTIFICATION

No: SDY Dated: 12/9/2016

It is hereby notified for information of all concerned that the High Court of Jammu and Kashmir and the Courts Subordinate to it, shall function for the Winter Session-2016-2017, with effect from 1st October, 2016, as per the time schedule notified here under:-

Office Hours: -

- | | | |
|----|---|--------------------------|
| 1. | High Court wing, Jammu
From 1 st October, 2016 to April, 2017 | 10:00 A.M. to 05:00 P.M. |
| 2. | High Court wing, Srinagar
From 1 st November, 2016 to April, 2017 | 10:30 A.M. to 04:00 P.M. |

Court Hours: -

- | | | |
|----|---------------------------|--|
| 1. | High Court wing, Jammu | 10:30 A.M. to 01:00 P.M.
02:00 P.M. to 04:30 P.M. |
| 2. | High Court wing, Srinagar | 10:30 A.M. to 01:00 P.M.
02:00 P.M. to 04:00 P.M. |

Office timing of Subordinate Courts at Jammu/Srinagar

Jammu Province:

From 1st October, 2016 to April, 2017 10:00 A.M. to 04:30 P.M.
(with lunch break from 01:00 P.M to 01:30 P.M)

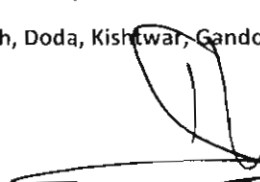
(Except Courts located at Bhaderwah, Doda, Kishtwar, Gandoh (Bhallesa) Batote, Banihal, Gool and Bani)

Kashmir Province:

From 1st November, 2016 to April, 2017 10:30 A.M. to 04:30 P.M.
(with lunch break from 01:00 P.M to 01:30 P.M)

(Including Courts located at Bhaderwah, Doda, Kishtwar, Gandoh (Bhallesa) Batote, Banihal, Gool and Bani)

By Order;


(A. K. Koul)
Registrar General

No: 16824-928/186 Dated: 12/9/2016

Copy to the:-

1. Secretary General, Supreme Court of India, New Delhi
2. Secretary to Government, LJ&PA, Civil Secretariat, Srinagar
- 3-24. Registrar, High Court
25. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
26. Advocate General, J&K, Srinagar
27. Registrar Vigilance, High Court of J&K, Srinagar
- 28-29. Registrar Judicial, High Court Wing, Srinagar/Jammu.
- 30-51. Principal District & Sessions Judge, Jammu/Udhampur/Kathua/Rajouri/Poonch/Bhaderwah/Samba/Reasi/Kishtwar/Ramban/Srinagar/Budgam/Anantnag/Baramulla/Kupwara/Pulwama/Leh/Kargil/Kulgam/Anantnag/Shopian/Bandipora.
- 52-53. President, Bar Association, High Court, Jammu/Srinagar.
- 54-54. Addl. Advocate General, J&K Srinagar/Jammu.
- 55-63. Secretary to Hon'ble Mr. Justice

64. Bench Secretary to His Lordship Hon'ble the Chief Justice
65. Accountant General, J&K, Srinagar.
66. Dy. Accountant General, J&K, Srinagar.
- 67-68. Director Information, Srinagar/Jammu.
- 69-90. Secretary Bar Association, Jammu / Udampur / Kathua / Rajouri / Poonch / Baderwah / Samba / Reasi / Kishtwar / Ramban / Srinagar / Budgam / Anantnag / Baramulla / Kupwara / Pulwama / Leh / Kargil / Kulgam / Anantnag / Shopian / Bandipora.
- 91-92. Station Director, Radio, Doordarshan Kendra, Jammu/Srinagar
- 93-94. Station Director, Radio Kashmir, Jammu/ Srinagar, for announcement.
- 95-96. Sr. News Editor, Doordarshan Kendra, Srinagar/Jammu, for announcement.
- 97-98. Post Master General, Srinagar/Jammu
99. Treasury Officer, Civil Secretariat, Srinagar
- 100-101. Protocol Officer, High Court, Jammu/Srinagar
- 102-103. Manager, Government Press, Jammu/Srinagar, for Publication in the next issue of Government Gazette.
104. Chief Accounts Officer, High Court of J&K, for information and necessary action
105. Incharge, NIC, High Court Wing, Srinagar, for uploading the same in the High Court Website.

Joint Registrar (Adm.)

08-09-2016